

Listed on : . .2015
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 7989 OF 2015

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 16177 OF 2015

(Application for exemption from filing official translation)

Arvind Kejriwal

...Petitioner(s)

VERSUS

State of Uttar Pradesh & Ors.

... Respondent(s)

OFFICE REPORT

The matter above mentioned has been filed by Mr. Chirag M. Shroff, Advocate on behalf of Petitioner against the Judgment and Order dated 27th August, 2015 of the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow, Uttar Pradesh in Criminal Misc. Application No. 4136/2015.

It is submitted that the petitioner in the instant matter is the Chief Minister of Delhi.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 22nd day of September, 2015.

Sd/-
ASSISTANT REGISTRAR

COPY TO:

Mr. Chirag M. Shroof, Advocate
92, Old Lawyer's Chambers, S.C.I., N.D.

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ASSISTANT REGISTRAR